

Schemes and are issued CGHS cards, in their names after checking their pension papers and as such the chances of their misusing the service on the criteria of the income limit of Rs. 3'0/- per month and residential condition are remote.

(c) Other checks such as getting a sworn affidavit will not add to any further improvement to the safeguards already prescribed at present for the employees to avail CGHS facilities for their parents and will lead to duplication only.

**Transfer of Medical Officers Grade II from CGHS to Central Hospitals**

4986. SHRI DIGAMBER SINGH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Medical Officers Grade II recruited to the Central Health Service through U.P.S.C. and allocated to C.G.H.S. are not eligible for transfer to the Central Hospitals like Dr. Ram Manohar Lohia and Safdarjung Hospital, New Delhi, even after completing five years of service ;

(b) if so, the reasons therefor ;

(c) whether this shuts out any chances of their picking up hospital experience which may help them to go in for post-graduation in a particular discipline in which they may specialise while posted in the Hospital ; and

(d) if so, whether Government will examine this and see that there is no discrimination between these doctors and others appointed to the hospitals and equal opportunity for learning is given to this set of doctors also ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUDBEN M. JOSHI) : (a) to (d). Medical Officers Grade II recruited through the U.P.S.C. are eligible for service in any of the participating units of the Central Health Service. They can also be posted in the Central Hospitals like Dr. Ram Manohar Lohia Hospital, Safdarjung Hospital, Lady Hardinge

Medical College, etc. However, officers are not specifically posted to enable them to do their post-graduation. Admission to Post-graduation courses in Delhi is regulated by Delhi University on the basis of an examination.

**Increase in the Incidents of Mental Illness**

4987. SHRI MOHANLAL PATEL : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether any steps Government have taken to establish mental hospitals in each State ;

(b) whether Government will consider to introduce a scheme 'Mental Health Centre' in rural areas ; and

(c) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUDBEN M. JOSHI) : (a) to (c). Establishment of mental hospitals in the States is the concern of the State Governments. However, the modern approach to the treatment of the mentally ill lays more emphasis on providing mental health services at the outpatient level and in the general hospital psychiatry units than on opening of more mental hospitals. In accordance with this approach, efforts are being made to develop a community outreach programme through a pattern of training the peripheral level health workers.

**Government Medical Store Depot Employees Union, Madras Indulging in Anti Labour Practice**

4988. SHRI K.B.S. MANI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government Medical store Depot Employees Union Madras were indulging in anti-labour practices and violating code of discipline in the recent past at the above Madras Depot :